

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 47 of 2020

IN THE MATTER OF:

Zeus Engitech Private Limited

...Appellant

Versus

Aswad Engineering Pvt. Ltd.

...Respondent

Present:

**For Appellant : Mr. Gulshan Kr. Sachdev, and Mr. Prashant Mehra
Advocates**

For Respondent : None

ORDER

11.02.2020 The notice sent through speed post to the Respondent got returned on 17.01.2020 with a 'Postal Endorsement'. Hence, the Appellant is directed to take necessary steps for issuance of fresh notice to the Respondent to the correct address returnable by **04th March, 2020**. The fresh e-mail address if any, in respect of the Respondent may also be furnished, for causing service.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

pks/rr